

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
CP-47/241-242/ND/2021
CA/275/2022, CA/160/2022

IN THE MATTER OF:

Mr. Ashutosh Gupta and Anr.

...APPLICANT

Vs

M/s. Modern Planners Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Vaibhav Mahajan, Adv. Nikhil Aswani.

For the Respondent

:Adv. Anukul Raj, Adv. Nikita Raj, Adv. Tushar Bhalla, Adv. Pratik Sharma, Adv. Abhishek Kumar. Adv. Vikrant N Goyal, Adv. Abhishrut Singh and Adv. Anushka Jaiswal for R4 and R5

ORDER

Heard the arguments of Ld. Counsel for the Petitioner. List the matter along with IAs for arguments of the Respondent on **18.07.2024**.

Interim orders to continue till the next date of hearing.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)